

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 26975/2018

VEEREY & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Diary No(s). 26948/2018 (II)

(FOR ADMISSION and I.R. and IA No.129198/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.129196/2018-EXEMPTION FROM FILING O.T. and IA No.129193/2018-EXEMPTION FROM SURRENDERING and IA No.129195/2018-CONDONATION OF DELAY IN REFILING SLP)

Date : 26-11-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s)

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Sharad Chauhan, Adv.
Ms. Varnita Rastogi, Adv.
Mr. Pati Raj Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing the proof of surrender is condoned.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR